

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**Order No. 118**

Dated, Agartala, the 25<sup>th</sup> July, 2018

It is hereby ordered that once a Judgement/Order passed by any Court of the District Judiciary of Tripura is uploaded in the Case Information System and/or the National Judicial Data Grid, the same shall not be removed/changed from the Case Information System and/or the National Judicial Data Grid without prior approval of the High Court.

This will come into force with immediate effect.

Any deviation of this order shall be viewed seriously.

By order,

Sd/-

**(A. DEBBARMA)**  
**REGISTRAR (JUDICIAL)**

**Memo No.F.40(22)-HCT/BENCH/SUB.JUD/2018/ 6367-79 July 25, 2018**

**Copy to:**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The District & Sessions Judge, South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar for information and compliance. They are requested to circulate the same amongst all the Courts under their respective judgeships for their information and compliance;
05. The Judge, Family Court, Agartala, West Tripura Judicial District / Udaipur, Gomati Judicial District / Kailashahar, Unakoti Judicial District for information and compliance.
06. The Registrar (Vigilance), High Court of Tripura, Agartala;
07. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
08. The Joint Registrar, High Court of Tripura, Agartala;
09. The Deputy Registrar(s), High Court of Tripura, Agartala;
10. The Chief Librarian, High Court of Tripura, Agartala;
11. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
12. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is directed to upload this order in the website of the High Court of Tripura;** and
13. Order File.

  
**REGISTRAR (JUDICIAL)**